

**COMMITTEE ON SUBORDINATE
LEGISLATION**

Second Report

SHRI MOOL CHAND DAGA (Pali) :
Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on Subordinate Legislation

**COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

Second Report

SHRI K.D. SULTANPURI (Simla) :
Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Steel, Mines and Coal (Department of Mines)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in National Aluminium Company Limited.

12.10 Hrs.

**COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

Minutes of sittings

SHRI K.D. SULTANPURI (Simla) :
Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes relating to their Second Report.

BUSINESS ADVISORY COMMITTEE

Twelfth Report

**THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI GHULAM NABI
AZAD) :** Sir,

I beg to move :

“That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 22nd August, 1985.”

SHRI G.M. BANATWALLA : I raise a point of order before you take up this motion.

MR. SPEAKER : It is late.

SHRI G.M. BANATWALLA : I have given them advance notice also. I would request you.....

MR. SPEAKER : You are late in your notice.

SHRI G.M. BANATWALLA : I request you to consider this point of order very coolly. It is not in a spirit of confrontation but proper regulation of the business of the House.

This motion is there before us to adopt the report of the Business Advisory Committee.

My point of order is under Rules 288 to 292 of our Lok Sabha. Now this motion cannot be moved as there is one Item 2 in para 2 of this report. This item refers to the Supreme Court (Number of Judges) Amendment Bill, 1985 and one hour is allocated for the same. But the Bill has already been passed.

MR. SPEAKER : I know.

SHRI G.M. BANATWALLA : The Bill has already been passed by this House. Now, we are having a Report of the Business Advisory Committee